

parable data. Anticipated *per capita* incomes might be misleading and, therefore, are not attempted.

(b) Disparities in incomes between different States are, to some extent, inevitable because of the variations in physico-geographical, socio-economic and historical factors. Plans are formulated to facilitate the socio-economic development of States and reduce disparities in incomes among regions. Their impact on economic growth, however, varies from State to State due to differences in conditions prevailing in each State.

Avenues for Promotion for Clerks in the Army Ordnance Corps

9605. SHRI A. K. GOPALAN :
SHRI GANESH GHOSH :
SHRI C. K. CHAKRAPANI :
SHRI BHAGABAN DAS :

Will the Minister of DEFENCE be pleased to state ;

(a) whether there are about 2400 Clerks in the Army Ordnance Corps who have been stagnating as LDCs for the last 15 to 20 years because there are no avenues of promotion for them ;

(b) whether Government have received any representation from those people regarding their sad plight ; and

(c) if so, whether the Government propose to take any steps to ameliorate their plight ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) ; (a) The total number of Lower Division Clerks in the Army Ordnance Corps, who reached the maximum of their scale of pay for the last 15 to 20 years, is about 100.

(b) and (c). Representations were received. After detailed examination, the ratio of UDC : LDC was increased from 3 : 8 to 4 : 8 and the ratio of Supervisors to Clerks in the Ordnance Depots was also liberalised with effect from 1.12.1969. In view of these recent orders, Government do not propose to take any further steps in this regard at present.

Allocation of Nylon yarn imported by S. T. C. to Small Consumers

9606. SHRI S. S. KOTHARI : Will the Minister of FOREIGN TRADE be pleased to state ;

(a) the reasons why the small consumers have not received adequate quota of nylon yarn imported by S. T. C. ;

(b) the steps S.T.C. is taking to eliminate black marketing in Nylon yarn ; and

(c) whether S.T.C. propose to import more Nylon yarn immediately to create buffer stock to eliminate market fluctuations and evolve a proper distribution system on lousage basis so as to ensure that all consumers, particularly small consumers, receive adequate quota of raw materials ?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) ; (a) Imported nylon yarn is allotted by the S.T.C. to the Consumers' Associations registered with it on a uniform basis in accordance with the prescribed pattern of distribution. The allotment to individual consuming units is made by the Associations.

(b) Does not arise.

(c) S. T. C. is importing additional quantities of nylon, for distribution on actual user basis, to the extent considered necessary to maintain prices at a reasonable level after taking into consideration the various relevant factors, such as availability of nylon yarn in the past, the increase in the production of nylon yarn and other artificial fibres/yarn, etc. S. T. C. allocates imported nylon to the Consumers' Associations registered with it on lousage basis.

12.17 hrs.

BUSINESS OF THE HOUSE

MR. SPEAKER : About Item No. 10, we have fixed a discussion on the situation arising out of the recent communal disturbances in the country this afternoon. But the Home Minister is ill today and he is running temperature. The other Minister

is there. There is already a discussion fixed on Telengana in the other House. It is running for the whole day and he will be there.

SOME HON. MEMBERS *rose*—

DR. RAM SUBHAG SINGH (Buxar) : This is such an important discussion. It cannot be put off. It should be the concern of the Government to maintain law and order. The entire Government is responsible. Let the Prime Minister take charge of it.

SHRI RANGA (Srikakulam) : It is not only the special concern of the Home Minister but also of the Prime Minister. One or the other should be capable of giving the reply on behalf of the Government. It was to suit the convenience of the Government that somehow or other it came to be delayed by two days. I do not think it will be proper on our part to agree to your proposition that we should have it postponed. Therefore, whatever happens on that side, the Government is there and we would like to have a discussion today. Let the Government state what they wish to state.

SHRI BAL RAJ MADHOK (South Delhi) : This discussion has to be initiated by Shri Vajpayee. He is here today and he will not be here tomorrow and the day after. Therefore, it is very important that the discussion is held today. Secondly, the Home Minister yesterday, while speaking to the Consultative Committee, made certain remarks which he should not have made. When the discussion was going to be held here, he should not have said all that there. He has spoken there in purely communal terms. It has made the situation worse. It is better he is not here. Let the Prime Minister reply to the discussion. This discussion must be held today.

SHRI S. M. BANERJEE (Kanpur) : I would only say that we are interested that Mr. Chavan should be here during the discussion. If Shri Vajpayee is not free tomorrow and the day after, let the discussion be held on Monday.

SHRI KANWAR LAL GUPTA (Delhi Sadar) : This discussion should be held to-

day. It should not be postponed. It is a very urgent matter and it should be discussed today.

SHRI S. M. BANERJEE : Let the Home Minister be here. The Home Minister has made a statement in the other House. We have read it. We want the Home Minister to be here during the discussion to hear our views. It is no use to have a discussion today in the absence of the Home Minister only because somebody wants to rebut the charges which were levelled against a particular party in the other House. The point is, we have postponed discussions several times. Our names are also there; my name is there. I am one of those who want the Home Minister to be here. But heavens are not going to fall if it is postponed by a day. (*Interruptions*).

SHRI EBRAHIM SULAIMAN SAIT (Kozhikode) : The riots are spreading to Thana and Kalyan. The matter is very serious. Something should be done immediately. It cannot be unnecessarily prolonged.

SHRI JYOTIRMOY BASU (Diamond Harbour) : Sir, this is not a 'mamooli' discussion. It is a very important and urgent discussion. But, at the same time we take note of the fact that Mr. Chavan is ill. In case he is not fit tomorrow, then we can have somebody else from the Government to be present during the discussion. The discussion must be had at the latest by tomorrow.

SHRI S. K. TAPURIAH (Pali) : What is the guarantee that he will recover by tomorrow? This is connivance with the ruling Party.

SHRI HEM BARUA (Mangaldai) : We are very unhappy to hear.....

SHRI S. M. BANERJEE : Sir, on a point of order. I have great affection for hon Member, Shri Tapuriah. He is too young. He said 'connivance'. What is this connivance? His Party is conniving with the murderers of the minority community.

SHRI JYOTIRMOY BASU : It is an RSS-Jana Sangh conspiracy for murdering minority communities in the country.

SHRI RANJEET SINGH (Khallabad) : It is utter nonsense.

SHRI HEM BARUA : Sir, we are sorry to hear that the hon Home Minister is ill. We pray that he may recover as soon as possible.

Sir, there are some gruesome details about this incident. Therefore, we want to discuss this incident if possible to-day and the Prime Minister can reply. We would like the Home Minister to be present because it is very vital to the whole incident. He knows a lot about the incident. Therefore, we would like him to be present, but, at the same time since he is ill and is unable to be present, let us have the Prime Minister reply to it.

SHRI THIRUMALA RAO (Kakinada): What is the attitude of the Government? Others are quarrelling about it without knowing their views.

श्री तुलसी दास जाधव (बारामती) : अक्षय महोदय, चूंकि होम मिनिस्टर साहब महाराष्ट्र में घूम कर आये हैं और उन्होंने वहाँ के सब हालात स्वयं देखे हैं, इसलिए यह डिस्कशन उनकी उपस्थिति में होनी चाहिए, वना डिस्कशन का कोई फायदा नहीं होगा।

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SHRI RAGHU RAMAIAH): In the first place nobody underrates the importance of the issue and the necessity for an urgent discussion. That is why, yesterday as soon as the matter was mentioned the Home Minister was too ready to have the discussion to-day. But, unfortunately...

SHRI RANGA : He got it postponed till to-day.

SHRI RAGHU RAMAIAH : Please let me say something. Unfortunately, he

has fallen ill. As some hon friends pointed out, the Home Minister had been to that area and he knows the incident intimately and I am sure what we want is not a mere academic discussion but a thorough discussion (*Interruptions*). So, I would suggest I would like Mr. Vajpayee to be here and we do not want to inconvenience anybody—let it be any day convenient to all.

SHRI S. K. TAPURIAH : Did Mr. Dinesh Singh go to Cambodia before making the statement? What has a visit of a Minister to do with statement or discussion in the House?

SHRI BAL RAJ MADHOK : Urgent matters cannot be postponed. This is an urgent matter.

DR. RAM SUBHAG SINGH : Communal riot is spreading like wild fire in every corner of Maharashtra and therefore this discussion should not be delayed further.

MR. SPEAKER : I think Home Minister should be there. As the first item after the Question Hour we will take this up tomorrow and then anything else after that.

AN HON. MEMBER : If he does not come?

MR. SPEAKER : Even then, we will take it up.

SHRI RANGA : We protest against your decision. Because of your intervention it could not be taken up. You were not good enough to give us permission to move our Adjournment Motion. Please excuse me Sir. You are following a procedure which is entirely wrong; it is extraordinary and unjust.

SHRI BAL RAJ MADHOK : The Opposition has moved an Adjournment Motion and you should have protected the right of the Opposition. Why did he make that irresponsible statement in that committee meeting yesterday?

SHRI RANGA : Why do you give us all the trouble to express our views at all when you are imposing your will on us?

MR. SPEAKER : It is not your will only; I have to see others' will also.

SHRI RANGA : You afterwards stick to your own point. You cannot go on making your own observations in your own way.

SHRI S. K. TAPURIAH : Today Mr. Chavan is not well. But, will you allow this discussion tomorrow if he is still ill and absent ?

MR. SPEAKER : At least we will be able to give notice to one of the Home Ministers and I am going to ask the other Home Minister.

SHRI BAL RAJ MADHOK : Let the Prime Minister be there when this is taken up tomorrow. Let her reply. It is her policies which are making riots all over the country. We hold her responsible for all these riots.

SHRI S. A. DANGE (Bombay Central South) : I want to make a submission. What is more important is not an immediate discussion. We want the Home Minister and the Government of India to take steps to send military forces there because the police are not able to check the whole thing. We know the incident is being created by the Jan Sangh, Swatantra alliance.

SHRI BAL RAJ MADHOK : No Jan Sangh at all. It is these communists and this Government which is responsible for all the riots to get Muslim votes in the elections. They are making Muslims sacrificial goats to get muslim votes in the elections. We charge this Government and these communists. They are playing with fire. They are playing with the lives of the Muslims and deliberately riots are being created, this is our charge.

श्री कंबर लाल गुप्त : कम्युनिस्ट-पाकिस्तान-एलायंस ये राष्ट्रस करवा रहा है।..... (ब्यबधान).....

MR. SPEAKER : Immediately after the Question Hour tomorrow, will you ask Mr. Chavan to attend to the debate if he is all right ? In his absence, suppose temperature still continues tomorrow, the other Home Minister should be available.

SHRI RAGHU RAMAIAH : Yes, Sir, that will be done.

12.29 hrs.

QUESTION OF PRIVILEGE AGAINST THE NORTHERN INDIA PATRIKA, ALLAHABAD

MR. SPEAKER : On the 28th April, 1970, Shri Jyotirmoy Basu had raised a question of privilege in respect of a news report published in the *Northern India Patrika*, Allahabad, dated the 1st April, 1970, allegedly misreporting the proceedings of the House. I had then informed the House that the Editor of the *Northern India Patrika* had been asked by a letter to state what he had to say in the matter.

I have now received a letter, dated the 29th April, 1970, from the Resident Editor of the *Northern India Patrika* Allahabad, which reads *inter-alia* as follows :—

"We beg to assure the Hon'ble member of the Parliament that we had absolutely no intention or desire to mislead our readers and/or damage the image of the party to which the Hon'ble Member belongs or in any way to cast aspersions, whatsoever, on the Hon'ble Member.

In the usual course of publication of the newspaper we get reports from the agencies, namely, P.T.I. and U.N.I. Our attempt is to give the publicity of the report of the proceedings of the Parliament as far as possible. However, we have our limitations in regard to the space available to us on a particular day. The news item in question printed in the paper, was received through the news agency and we had also sent to the press a summary of the speech delivered by Shri Jyotirmoy Basu.

However, before the final make up of the page it was found necessary to shorten the matter as the space available was not sufficient to accommodate the report sent to the press. Consequently, in the final make up of the page some portions had to be hurriedly taken out which included the portion of the speech of Shri Jyotirmoy Basu. This was done